

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A. No. 3512/2018
M.A. No. 3946/2018

The 17th day of September, 2018

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. ARADHANA JOHRI, MEMBER (A)

1. Suresh Chand Sharma (LDC)
S/o Sh. Ram Raj Sharma
Aged about 45 years
Group 'C' (GEN)
R/o WZ-44/B Possaing Pur, Janak Puri,
New Delhi – 110058

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi – 110024

2. DILIP Kumar (LDC)
S/o Late Sh. Parmeshwar Prasad
Aged about 42 years
Group 'C' (OBC)
R/o C-227, DDA Flat, Pocket-3, Type A, Binda Pur,
Dwarka, New Delhi – 110059

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi - 110024

3. Raj Kumar (LDC)
S/o Sh. Jai Prakash
Aged about 42 years
Group 'C' (OBC)
R/o H.No. A-18/2 Chetram Gali
Maujpur, Delhi – 110053

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi – 110024

4. Jai Dutt (LDC)
S/o Sh. K.R. Sharma
Aged about 42 years
Group 'C' (GEN.)
R/o KH 498, Gali No. 2,
Sabhapur, Delhi - 110090

Office address :

C/o Principal, District Institute of Education and Training
(DIET)
Darya Ganj, Delhi

5. Jitender Kumar (LDC)
S/o Late Sh. Vishnu
Aged about 45 years
Group 'C' (SC)
R/o Flat No. 1187, GH-1, Sanskriti Apartment,
Sector – 28, Rohini Delhi – 110042

Office Address :

C/o Principal, District Institute of Education and Training
(DIET)
Pitampura, Delhi – 110034.

6. Tota Ram (LDC)
S/o Late Sh. Tagga Ram
Aged about 47 years
Group 'C' (ST)
R/o T-29/F6C, Baljeet Nagar,
New Delhi – 110008

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi – 110024

7. Ms. Anaro Devi (LDC)
W/o Sh. Suresh Kumar
Aged about 45 years
Group 'C' (SC/PH (Ortho))
R/o 17/104, DDA Flat, Dakshin Puri,
Delhi – 110062

Office address :

C/o Principal, District Institute of Education and Training
(DIET)
R.K. Puram, Delhi

8. Surender Singh Bhandari (LDC)
S/o Late Sh. Madho Singh Bhandari
Aged about 42 years
Group 'C' (GEN)

R/o B- 69, Flat No. 5 First Floor,
Chankya Place Part – 1,
Uttam Nagar, Delhi - 110059

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi - 110024

9. Umed Singh (LDC)
S/o Sh. Puran Singh
Aged about 47 years
Group 'C' (GEN)
R/o C-1/38, Sanjay Enclave, Uttam Nagar,
Delhi – 110059

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi – 110024

10. Sandeep Kumar Sharma (LDC)
S/o Sh. Govind Ram
Aged about 41 years
Group 'C' (GEN)
R/o WZ-23, Nimri Village, Shastri Nagar,
Delhi – 110052

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi – 110024

11. Naresh Kumar (LDC)
S/o Sh. Ram Singh
Aged about 45 years
Group 'C' (OBC)
R/o 116B, Village Gouna, PO Ratul,
Distt. Baghpat, UP
Pin Code – 250101

Office address :

C/o Principal, District Institute of Education and Training(DIET)
Dilshad Garden, Delhi.

12. Rajesh Kumar (LDC)
S/o Late Sh. Kanhya Lal
Aged about 45 years

Group 'C' (SC)
R/o C-554, Khayala, DDA Colony,
New Delhi – 110018

Office address :

C/o Principal, District Institute of Education and Training
(DIET)
Keshav Puram, Delhi.

13. Vijendera kumar Meena (LDC)
S/o Sh. Ram Khilari
Aged about 46 years
Group 'C' (ST)
R/o Flat No. 227, Sunrise Apartment,
Pocket -6, Nasir Pur, Delhi – 110045

Office address :

Care of Principal, District Institute of Education and Training
(DIET)
R.K. Puram, Delhi

14. Ranvir Singh Bhati (LDC)
S/o late Sh. Harswarup Singh
Aged about 45 years
Group 'C' (OBC)
R/o Village Chithera, PO Dadri,
Gautam Budh Nagar, UP

Office address :

C/o Principal, District Institute of Education and Training
(DIET)
Dilshad Garden, Delhi.

15. Mahender Kumar Pal (LDC)
S/o Sh. Hari Narayan
Aged about 45 years
Group 'C' (OBC)
R/o RZ—24/271, Gali No.-7,
Hansh Park, West Sagar Pur,
New Delhi – 110046

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi – 110024.

16. Sumer Pal (LDC)
S/o Sh. Ramswaroop
Aged about 46 years
Group 'C' (SC)
R/o KH-44/17, Gali No. 10B,
Narela, Delhi – 110040

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi – 110024.

17. Mahesh Chand (LDC)
S/o Sh. Kunji Lal
Aged about 43 years
Group 'C' (GEN)
R/o Village Bhanakpur, Gadpuri,
Tehsil Ballabgarh, Distt. Faridabad
Haryana

Office address :

C/o Principal, District Institute of Education and Training
(DIET)
Darya Ganj, Delhi

18. Parvesh Khanna (LDC)
S/o Late Sh. R.K. Khanna
Aged about 47 Years
Group 'C' (GEN)
R/o H.No. A709, Shastri Nagar
Delhi – 110052

Office address :

C/o Principal, District Institute of Education and Training
(DIET)
Darya Ganj, New Delhi

19. Davinder Kumar Sharma (LDC)
S/o Ram Mehar Sharma
Aged about 52 years
Group 'C' (GEN)
R/o 309, V & PO Chhawla,
Delhi – 110071

Office address :

C/o Principal, District Institute of Education and Training
(DIET)
Ghuman Hera, Delhi

20. Narain Singh (LDC)
S/o Late Sh. Shyam Lal
Aged about 43 years
Group 'C' (GEN)
R/o House No. 116, Rewla
Khanpur

Office address :

State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony, New Delhi – 110024

.... Applicants

Versus

1. State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony,
New Delhi – 110024
Through its Director.
2. The Secretary (Education),
Govt. of NCT of Delhi,
Old Secretariat, Delhi
Ex.Officio :
Chairman/Chairperson,
State Council of Educational Research and Training (SCERT).
3. The Director,
State Council of Educational Research and Training (SCERT)
Varun Marg, Defence Colony,
New Delhi – 110024.

.. Respondents

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Heard the learned counsel for the applicants.

2. MA 3946/2018 filed for joining together is allowed.

3. The applicants filed the O.A. seeking the following relief(s):

- “(a) To issue appropriate directions to the respondents to regularize them to Grade-IV LDC (Group C) post retrospectively w.e.f. 03.07.2008 when they were appointed to the said post or in alternative w.e.f. 03.07.2011 when the maximum time of 3 years permissible for adhoc appointment was over.
- (b) Any other or further relief which this Hon’ble Court deems fit, just and proper in the peculiar circumstances of the case in the interest of justice may also please be awarded.”

4. It is submitted that the applicants made number of representations including Annexure A-11 (colly.) ventilating their grievances to the respondents. However, no orders have been passed thereon till date.

5. In the circumstances, the O.A. is disposed of at the admission stage itself, without going into the merits of the case, by directing the respondents to consider Annexure A-11 (colly.) representations of the applicants and to pass appropriate reasoned and speaking orders thereon, in accordance with law, within 90 days from the date of receipt of a certified copy of this order. No order as to costs.

Let a copy of the O.A. be enclosed to this order.

(ARADHANA JOHRI)
Member (A)

(V. AJAY KUMAR)
Member (J)

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